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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

HYDERABAD

O.A.NO.878/92

Between:

Date of Order; 8.3.95.

D.Venkateswarulu

...Applicant.

And

1. The Sub Divisional Officer,
Phones, Kurnool - 518 001.
2. The Telecom District Manager,
Kurnool - 518 001.
3. Sri G.V.Gopichandran,
General Manager, Telecom,
Hyderabad Area, CTO Compound,
Secunderabad - 500 031.
4. The Chief General Manager,
Telecommunications, A.P., Hyderabad
5. Sri H.P.Wagle, Chairman,
Telecommunications, Union of India,
Sanchar Bhavan, New Delhi - 110 001.

...Respondents.

Counsel for the Applicant : Mr.C.Suryanarayana

Counsel for the Respondents : Mr.N.V.Ramana, Addl.CGSC.

CORAM:

THE HON'BLE SHRI A.V.HARIDASAN : MEMBER (J)

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

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O.A.No.878/93

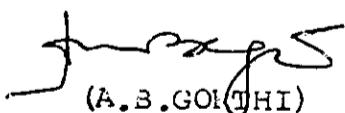
Date of Order: 8.3.95

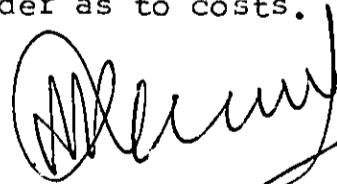
X As per Hon'ble Shri A.V.Haridasan, Member (Judl.) X

The applicant who rendered service as a casual mazdoor for certain number of days intermittantly from 1983, is aggrieved by the order dated 5.9.92 of the Sub Divisional Officer, Kurnool, whereby he was informed that his services would stand terminated on the expiry of one month from the date of receipt of that order. He has prayed this Tribunal with a prayer that the above order may be set aside and the respondents be directed to reinstate the applicant with attendant benefits.

2. When the application came up for hearing, the counsel for the respondent brought to our notice that the applicant has been re-employed pursuant to the interim order and stated that the engagement would be continued and the applicant would be considered for grant of other benefits in preference to juniors.

3. In the result, the OA is disposed of directing the respondents to continue to engage the applicant in preference to freshers and persons with less to consider his case for grant of temporary status etc., in accordance with the extant rules. No order as to costs.


(A.B.GOUTHI)
Member (Admn.)


(A.V.HARIDASAN)
Member (Judl.)

Dated: 8th March, 1995

(Dictated in Open Court)

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Deputy Registrar (S)